NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

3. C.P. (IB)- 1692 (MB)/2018

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **03.07.2018**

NAME OF THE PARTIES: Image Enterprises

V/s.

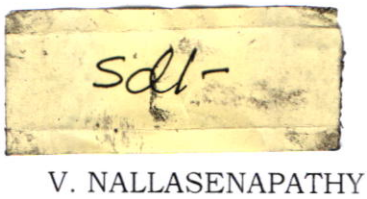
Hazel Mercantile Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

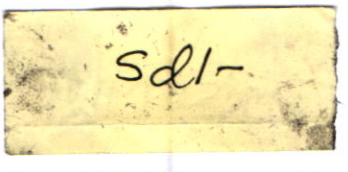
Order

Counsel for the Petitioner present. There is no representation on the side of the Corporate Debtor. Counsel for the Petitioner is directed to inform the next date of hearing and file proof of service.

List this matter on 11.07.2018.



V. NALLASENAPATHY
Member (Technical)
/NU/



BHASKARA PANTULA MOHAN
Member (Judicial)